

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1513-JK (LD) of 2024

DATED:- 01 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

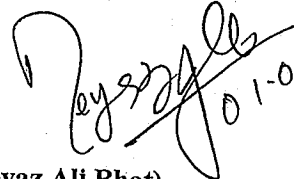
Secretary to Government

Dated:- 01 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


01-02-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 1513-JK(LD) of 2024 dated 01.02.2024

S No.	Title of the case	OIC
1	TA No. 6223/2020 in SWP No. 182/2005 titled Balvinder Singh Manhas Vs State and others.	Mr. Anil (JKAS), Under Secretary, JKSSB
2	SWP No.1404/2018 titled Pankaj Koul and others V/S State of J&K and Others.	
3	WP(C) No. 1403/2022 titled Jaswant Singh & others Vs Union Territory of Jammu & Kashmir & others.	Mr Pulkit Dutt, Under Secretary to Government JKSSB
4	WPC No. 1399/2022 titled Manmohan Sharma & others Vs Union Territory of Jammu & Kashmir & others.	

